## CENTRAL ADMINISTRATIVE TRIBUNAL Principal Bench



C.P. No. 283 of 1997 in O.A. No. 1902 of 1997 New Delhi, dated the 21st April, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. T.N. BHAT, MEMBER (J)
Shri Om Prakash,
S/o Shri Jangali Ram,
R/o 233, Haiderpur,
Delhi-110052.

PETITIONER

(By Advocate: Shri M.K.Gaur proxy counsel for Shri U.Srivastava)

## **VERSUS**

Shri S.C. Gupta, Officiating Principal, Govt. Sr. Secondary School, Sultanpuri, Delhi-110052.

... RESPONDENT

(By Advocate: Ms. Richa Kapoor proxy counsel for Mrs. Avnish Ahlawat)

## ORDER (Oral)

## BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant alleges contumacious violation of TribunaL's order dated 26.8.97 in O.A. No. 1902 of 1997.

- 2. We have heard Shri Gaur proxy counsel for Shri Srivastava and Ms.Richa Kapoor proxy counsel for Mrs. Avnish Ahlawat for respondents.
- 3. Ms. Kapoor has shown us a copy of Delhi High Court's order dated 6.3.98 staying the order of the aforesaid order. A copy of which is taken on record.

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4. Under the circumstances the C.P. is dismissed and the notices against the alleged contemnors are discharged.

(T.N. Bhat)
Member (J)

(S.R. Adige Vice Chairman (A

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